

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): Ca) and (b) Dry season flows of the Ganga reaching Farakka are insufficient to meet the needs of the Calcutta Port and reasonable use of Bangladesh on the down-stream. Both India and Bangladesh have recognised this and for augmenting the dry weather flows, they have exchanged their schemes in March 1978. Pursuant to the Indo-Bangladesh Memorandum of Understanding of October 1982, the two Governments have directed the Indo-Bangladesh Joint Rivers Commission to complete the pre-feasibility studies of these two schemes for deciding upon the optimum solution within 28 months for urgent implementation.

#### Central Social Welfare Board scheme for Women

630. SHRIMATI SAROJ KHAPARDE: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that the Central Social Welfare Board has launched several new schemes to help women through voluntary agencies;

(b) if so, the details thereof; and

(c) what assistance, financial or otherwise, is given to the voluntary agencies?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) No.

(b) Does not arise.

(c) Financial assistance to help women through voluntary agencies by CSWB is extended for the implementation of various programme, which include:—

Programme	Financial assistance up to
1. (i) Grant-in-aid to voluntary organisation	Rs. 5,000 ad hoc grant.
(ii) Plant grant	Rs. 10,000 per year.
2. Condensed Courses of Education for Adult Women	Rs. 60,500 for a two year course.
3. Socio-Economic Programmes :	
(i) Production Units	Rs. 3,00,000/-
(ii) Dairy Units	Rs. 20,870/-
4. Border Area Projects	Rs. 1,20,000/- per project.
5. Welfare Extension Projects (Original Pattern) and (Coordinated Pattern)	Rs. 90,000/- per project.
6. Training of Rural Women in Public Cooperation	Rs. 8,000/- per group.
7. Holiday Homes Programmes	Rs. 10,400/- per group.

#### अनुसूचित जनजातियों के लिए कल्याण योजनाएं

631. श्री नरथ सिंह : क्या समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि सरकार द्वारा अनुसूचित जनजातियों के लिए, विभिन्न कल्याण योजनाओं के लिए, राज्य-वार, कितनी राशि मंजूर की गई है और इस प्रयोजन के लिए 1980-82

की अवधि के लिए राजस्थान को कितनी राशि प्रदान की गई है ?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालयों में उपसत्री (श्री पी० के० शुंगन) : कल्याण कार्यक्रमों के लिए राजस्थान सहित राज्य-वार मंजूरी दशनि वाला एक विवरण संलग्न है । [देखिये परिशिष्ट CXXV, अनुपत्र संख्या 26]